

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 117
(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi

.... Applicant/petitioner

Vs.

Praveer Construction Pvt. Ltd.

.... Respondent

Under Section 7 of (IBC), 2016(Liq.)

Order delivered on 28.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent

Mr. Deepak Dahiya, Dr. R.D. Jatain, Advs.

Ms. Lucky Palta, Adv. for R-7 in CA No. 603(PB)2019.

For the Liquidator

Mr. Rakesh Kumar, Mr. Dhruv Gupta, Advs.

ORDER

IA-603(PB)/2020 & IA-1315(PB)/2020

Ld. Counsel for the Liquidator request to complete the service through substituted service by way of paper publication liberty is granted to serve through substituted service through paper publication.

List on 13.04.2020.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

28.02.2020
Ritu Sharma